

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2014

Dated : 10th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Green Infra Wind Farm Assets Ltd. Appellant(s)
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir
Counsel for the Respondent (s) : Mr. Bipin Gupta, Mr. S.K. Bansal for
Resp. No.1
Ms. Bindu Das for Resp. No.2

ORDER

Learned counsel for the respondent No.2, State Commission, does not wish to file reply. According to the appellant's counsel, rejoinder to the counter affidavit has already been filed on behalf of respondent No.1. Thus the pleadings are complete.

Post the appeal for hearing on **22nd January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jps